

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**CP No.116/2017
In
OA No.3788/2016**

New Delhi, this the 2nd day of May, 2017

Hon'ble Mr. V. Ajay Kumar, Member (J)

Hon'ble Mr. P.K.Basu, Member (A)

Vaishali

Aged about 28 years

Guest Teacher

D/o Shri Attar Singh

R/o M-68, 3rd Floor Sri Niwas Puri

New Delhi -110 065.

.... Petitioner

(By Advocate:Shri Ajesh Luthra)

VERSUS

1. Dr. M.M.Kutty
Chief Secretary
Govt. of NCT of Delhi
5th Floor, Delhi Sachivalaya, New Delhi.
2. Smt. Saumya Gupta
Director
Directorate of Education
(GNCT of Delhi) Old Secretariat
Delhi – 110 054.
3. Shri K.P.Rangari
Joint Director (Planning)
Directorate of Education
1st Floor, Patrachar Vidyalaya Building Timarpur
Delhi – 110 054.
4. Smt. Surajmani Stella Kujur
Deputy Director (Education)
GNCT of Delhi South-East Zone
C-Block Defence Colony
New Delhi.Contemnors/Respondents.

(By Advocate:Shri Vijay Pandita)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar,

When this matter is taken up for hearing, the learned counsel for the respondents while producing a copy of Order dated 18.03.2017 submitted that they have complied with the order of this Tribunal.

3. In the circumstances and in view of the substantial compliance of the Order of this Tribunal, the CP is closed and notices issued to the respondents are discharged. However, the applicant is at liberty to question the order now passed by the respondents, if she is still aggrieved, in accordance with law. No costs.

(P.K.Basu)
Member (A)

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(V. Ajay Kumar)
Member (J)